

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:615  
ANSWERED ON:18.05.2012  
POWER PURCHASES THROUGH SHORT TERM CONTRACTS  
Rathod Shri Ramesh

**Will the Minister of POWER be pleased to state:**

- (a) whether various power distribution companies/utilities are entering into short term power purchases contracts instead of trading through power exchanges;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 615 TO BE ANSWERED IN THE LOK SABHA ON 18.05.2012 REGARDING POWER PURCHASES THROUGH SHORT-TERM CONTRACTS.

(a) & (b): A comparative statement of volume of electricity transacted through inter-state trading licensees, power exchanges and directly between Distribution Companies (DISCOMs) (bilateral) in 2011-12 is given at Annex. As may be seen, the short term power purchased by Distribution Companies/Utilities in the year 2011-12 through Inter State Trading Licensees is 56.82 percent, through Power Exchanges is 15.01 percent and through Bilateral between Distribution Companies (DISCOMs) is 28.17 percent.

(c): Sale/Purchase of power by Distribution Companies/Utilities in the short-term is done as per their requirements and availability from time to time in accordance with the regulations of the Appropriate Commission and provisions of Electricity Act, 2003.